

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 05th day of February, 2020

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No.330/00957/2017
(U/S 19, Administrative Tribunal Act, 1985)

Bhanu Pratap Singh.

.....Applicant.

By Advocate – Shri S.P. Pandey.

V E R S U S

Union of India & Ors.

.....Respondents.

By Advocates : Shri Amit Kumar Rai.

O R D E R

List revised. None present for the applicant. Shri Amit Kumar Rai, Advocate for the respondents is present.

2. Record reveals that the applicant and his counsel were absent even on the last two dates i.e. on 12.09.2019 and 18.10.2019. Today, also nobody appears on behalf of applicant. It appears that applicant has lost interest to

pursue the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

/SS/